## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:25 ANSWERED ON:02.08.2011 TERRORIST ATTACKS Kumar Shri Vishwa Mohan;Majhi Shri Pradeep Kumar

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of bomb blasts/terrorist attacks reported since 2010;
- (b) the number of persons arrested/cases filed for their alleged involvement in the terror incidents alongwith the number of persons killed/injured and compensation/ ex-gratia payments made to the kin/ victims of such activities during the above period;
- (c) whether these incidents are being inquired into; and
- (d) if so, the status of the probe?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 25 FOR 02.08.2011

(a):

- (i) Since 2010, as per the assessment of the Central Intelligence and State Police agencies, terrorist action was responsible for the following two incidents of bomb blasts in the hinterland, viz., # 13th February, 2010 bomb blast at "German Bakery" in Pune.
- # 13th July, 2011 Serial bomb blasts at Zaveri Bazaar, Opera House and Dadar area of Mumbai.
- (ii) Apart from the above, in 2 separate incidents of bomb blasts on 9th September, 2010 near Jama Masjid, Delhi and on 7th December, 2010 at Sheetlaghat, Varanasi and, in an incident of firing on 9th September, 2010 near Jama Masjid, Delhi, responsibility has been claimed by some terrorist groups. The incident as well as the claims are under investigation.
- (iii) Lastly, incidents of bomb blasts which have been reported and are under investigations, in which no pointer/fact suggesting terrorist involvement is available at present, are:
- # 29th March, 2010 bomb blast at Mehrauli, New Delhi
- # 17th April, 2010 bomb blasts at Chinnaswamy Stadium, Bangalore.
- # 25th May, 2011 bomb blast near High Court in Delhi.
- (b): Details of persons arrested/cases filed as well as number of persons killed/injured and compensation paid to the victims are enclosed at Annexure.
- (c) & (d): Yes, Madam, as per details in reply to Part (b).